

after land for approaches on both sides has been acquired. The State Govt. is expediting the land acquisition.

Modernisation of Cochin Port

740. PROF. K. V. THOMAS : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the steps taken for modernisation of the Cochin Port;

(b) whether the Dutch Consultancy report on Vallarpadam International Container Terminal is with the Government; and

(c) if so, the decision taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) A number of projects aiming at modernisation of Cochin Port have been included in the Annual Plan 1991-92. Some of the important schemes are: procurement of container handling equipment (phase-II), procurement of Pollution Control Vessel, procurement of a dredger, procurement of two 30-35 TON BP Tugs, Extension of Q 5 berth etc.

(b) Yes, Sir.

(c) No decision has so far been taken on the Consultancy Report.

[Translation]

Issue of Shares by Big Companies

741. SHRI RAJVEER SINGH: Will the Minister of FINANCE be pleased to state:

(a) the names of the big companies which are issuing their equity shares at present;

(b) whether there has been sharp decline in the share market during last six months; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) A statement is enclosed.

(b) No, Sir.

(c) Does not arise.

STATEMENT

(a) There is no concept of big companies under the Companies Act, 1956. However, according to the information received from Securities and Exchange Board of India, the following companies with equity capital of above Rs. 10.00 crores have entered or are entering the market shortly:—

(Rs. in crores)

Name of the Company	Type of Issue	Amount	Date of Opening
1	2	3	4
1. Synthetics & Chemicals Ltd.	Convertible Debentures	25.00	17-6-91
2. Rallies India Ltd.	Partly Convertible Debentures	20.01	17-6-91
3. Usha Martin (I) Ltd.	Partly Convertible Debentures	18.37	July, 1991